

**CENTRAL ADMINISTRATIVE TRIBUNAL  
JAMMU BENCH, JAMMU**

Hearing through video conferencing

**T.A. No. 62/4044/2021**

This the 02nd day of March, 2021

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)  
HON'BLE MR. ANAND MATHUR, MEMBER (A)**

Safiq Ahmad (Aged: 36 years) No. 96115066 Ct/WC 26<sup>th</sup> Bn. A-coy 56 APO S/o  
Ab. Aziz War R/o Village Dildhar, Tangdhar, Tehsil Karnah Distt. Kupwara.

.....Applicant

(Advocate:- Mr. Mohammad Saleem Mir)

**Versus**

1. Sh. S.S. Tomer, Inspector General BSF Kashmir Frontier Sanatnagar, Srinagar  
(J&K) .....Respondents

(Advocate: Mr. Amit Gupta, Additional Advocate General)

**O R D E R  
[O R A L]**

**(Delivered by Hon'ble Mr. Anand Mathur, Member-A)**

Learned counsel for the applicant submits that he wishes to withdraw the T.A.

2. Accordingly, the T.A. is dismissed as withdrawn.

**(ANAND MATHUR)  
MEMBER (A)**

*Arun*

**(RAKESH SAGAR JAIN)  
MEMBER (J)**